

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition Nos. 240/GT/2017
& 241/GT/2017

Date: 26.4.2019

To,

Ms. Poorva Saigal
Advocate,
Ramachandran & Associates,
C-31, Friends Colony (East),
New Delhi- 110065

Madam,

Subject: **Petition No. 241/GT/2017:** Petition for determination of tariff of Muzaffarpur Thermal Power Station Stage-I Unit-2 (110 MW) for the period from 15.10.2010 (COD) to 31.3.2014.

Petition No. 240/GT/2017: Petition for approval of tariff of Muzaffarpur Thermal Power Station Stage-I (2 x 110 MW) from 1.4.2014 to 31.3.2019

Ref: Your letter dated 15.4.2019

With reference to your letter dated 15.4.2019 on the above subject, I am directed to inform that your request for extension of time to file additional information has been allowed till **3.5.2019**. Copy of the same shall be served on the Respondents. The Respondents shall file their replies by 17.5.2019, with copy to BRBCL, who may file its rejoinder, if any, by 24.5.2019. No further extension of time shall be entertained for any reason.

Yours sincerely

Sd/-
(B. Sreekumar)
Deputy Chief (Law)

Copy to:

1. Bihar State Power Holding Company Limited